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Anna University (Amendment) Act, 2013

1 of 2013

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Anna University (Amendment) Act, 2013

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An Act further to amend the Anna University Act, 1978.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-fourth Year of the Republic of India as follows:--

1. Received the assent of the Governor of Tamil Nadu on February 23, 2013 --Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No. 51, page 14, dated February 25, 2013.

Statement of Objects and Reasons: Refer T.N. Bill No. 1 --2013 (1) CTAR page 1.17.

1. Short title and commencement :-

- (1) This Act may be called the Anna University (Amendment) Act, 2013.
- (2) It shall come into force at once.

2. Amendment of Section 11:-

In Section 11 of the Anna University Act, 1978 (Tamil Nadu Act 30 of 1978), in the Second Proviso to subsection (3), for the expression "sixty-five years", the expression "seventy years " shall be substituted.